

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 176 of 2017 (SZ)**

**Applicant(s)**

M/s Tappal Flour Mill.  
Rep by Proprietor, No 2/143, Uppara  
Street, Yemmiganur, Kurnool District.

Vs. **Respondent(s)**

State of Andhra Pradesh  
Rep by its Principal Secretary,  
Environment, Forest Science and  
Technology Secretariat, Amaravathi,  
Guntur District and others.

**Legal Practitioners for Applicant(s)**

M/s P. Venkaiah Naidu

**Legal practitioners for respondent(s)**

Mrs. Yasmeen Ali for R2 & R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.11.2017  Applicant counsel not present. R1, R2, R5, & R3, R4 counsel present. R7, R8 not present. R7, R8 called absent. Reply of R1 to R5 call on 11.12.2017.  <p style="text-align: right;">Sd./- (Tmt. Meena Satheesh) Registrar</p>